

271-99

O.A. 1759/93

Hon'ble Mr. S.K. Agrawal, J.M.  
Hon'ble Mr. G. Ramakrishnan, A.M.

None for the parties. List for admission on 9-3-99.

A.M.

*[Signature]*  
J.M.

gvs/

OR

Counter has been  
filed.

*[Signature]*  
8-3-99

09/3/99

Hon. Mr. S. Dayal, A.M.  
Hon. Mr. S.K. Agrawal, J.M.

None for the parties. A perusal of the order-sheet shows that none appeared for the parties on 10.2.94 and thereafter on 27.1.1999 when the case was listed a lapse of few years. Last opportunity is allowed. If none appears for the applicant on the next date, orders for disposal of this case will be passed. List this case for orders on 23.4.99.

*[Signature]*  
J.M.

*[Signature]*  
A.M.

/m.m./

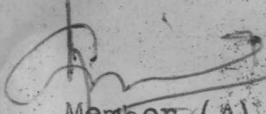
O.A. No. 1759/93

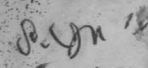
23-4-99

Hon'ble Mr. S.L. Jain, J.M.

Hon'ble Mr. G. Ramakrishnan, A.M.

None for the applicant. Respondents by Sri GS Singh, Advocate. On perusal of the record, we find that on 27-1-99, and 9-3-99, the applicant/applicant's counsel were absent and even today they are absent. In such circumstances the OA is dismissed in default and for non-prosecution.

  
Member (A)

  
Member (J)

Dube/